## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 281 of 2017**

Dated: 15<sup>th</sup> March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Maharashtra State Power Generating Company Ltd. .... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission .... Respondent(s)

& Anr.

Counsel for the Appellant(s): Mr. M.G. Ramachandran

Mr. Shubham Arya

Counsel for the Respondent(s): Mr. Raunak Jain for

Mr. Buddy A. Ranganadhan for R-1

## <u>ORDER</u>

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on <u>15.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk